

Annexure-3

Name of the corporate debtor: MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED; Date of commencement of liquidation: 25.06.2024; List of stakeholders as on: 24.08.2024

List of secured financial creditors

(Amount in Rs)

SL No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	ICICI Bank Limited		₹ 61,65,210.00	₹ 61,65,210.00	Secured Financial Loan	₹ -	-	-	₹ -	2.78%			₹ -	₹ -	As per IBBI Notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38"
			₹ 61,65,210.00	₹ 61,65,210.00		-			₹ -	2.78%					